GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
STARRED QUESTION NO. 316
TO BE ANSWERED ON 11.08.2025

REGISTRATION OF GIG AND PLATFORM WORKERS ON e-SHRAM PORTAL

*316. SHRI P P CHAUDHARY:
SHRI DAMODAR AGRAWAL:

Will the Minister of **LABOUR AND EMPLOYMENT** be pleased to state:

(a) the details of the number of gig and platform workers registered on the e-Shram Portal;

(b) the details of overall status of registrations on the e-Shram Portal since its inception;

(c) the details of the unorganised workers registered on the e-Shram Portal, State and gender-wise;

(d) the details of the list of top ten States reporting the highest number of registrations along with the steps taken/being taken by the Government to further promote registration on the e-Shram Portal; and

(e) whether any target has been given to the States for registration of unorganised workers on the said portal and if so, the criteria used to determine fix such target for each State and the progress in achieving the registration target on e-Shram Portal, State-wise?

MINISTER OF LABOUR AND EMPLOYMENT
(DR. MANSUKH MANDAVIYA)

(a) to (e): A statement is laid on the Table of the House.

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STATEMENT REFERED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 316* FOR 11.08.2025 REGARDING "Registration of Gig and Platform Workers on e-Shram Portal" RAISED BY Shri P P Chaudhary & Shri Damodar Agarwal.

(a) to (e): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis.

As on 3rd August 2025, over 30.98 crore of unorganised workers have been registered on eShram portal, including over 3.37 lakh workers have registered themselves as Platform workers. State and gender-wise details of the unorganised workers registered on the e-Shram Portal is at Annexure - I.

The details of top ten States reporting highest number of registrations on e-Shram is at Annexure - II.

Steps taken by the Ministry to promote registrations on eShram portal and increase awareness among unorganised workers include:

i. Holding periodic review meeting with States/UTs.

ii. Regular meeting with Common Services Centre (CSC).

iii. To provide employment and skilling opportunities, eShram is integrated with National Career Service (NCS) and Skill India Digital Portal.

iv. To offer one-stop search and discovery of the Government schemes, eShram is integrated with myScheme portal.

v. SMS campaign to create awareness.

vi. Social media platforms are also being used to spread awareness among workers to register on eShram. State Seva Kendras (SSKs) and services of Common Service Centres are onboarded to facilitate assisted mode registrations of unorganised workers.

vii. Registration camps and awareness drives are conducted for the implementation and outreach of the e-Shram Scheme. These camps are organised by Ministry from time to time in coordination with Common Service Centre (CSC), Dattopant Thengadi National Board for Workers Education and Development (DTNBWED) and State Labour Department.

The registration targets of unorganised workers are based on the Periodic Labour Force Survey carried out by the National Statistics Office (NSO) in 2017-18. Further, target number of registrations for each States/UTs has been decided on the basis of population of States/UTs.

As on 3rd August 2025, State-wise progress in achieving the targeted number of registrations on e-Shram is at Annexure – III.

Annexure referred to in reply to Part (a) to (e) of the Lok Sabha Starred Question No. 316* for 11.08.2025 regarding "Registration of Gig and Platform Workers on e-Shram Portal".

State and gender-wise details of the unorganised workers registered on the e-Shram portal as on date 03.08.2025 :–

S. No.	State/UT	Female Registrants	Male Registrants	Other Registrants
1	Andaman and Nicobar Islands	17,241	17,202	-
2	Andhra Pradesh	47,93,518	38,22,367	718
3	Arunachal Pradesh	1,22,222	87,659	1
4	Assam	40,62,809	36,50,273	107
5	Bihar	1,71,70,123	1,28,57,591	102
6	Chandigarh	94,648	93,801	8
7	Chhattisgarh	47,64,801	38,38,092	91
8	Delhi	18,23,304	17,55,369	127
9	Goa	51,801	31,164	2
10	Gujarat	57,58,903	64,18,817	153
11	Haryana	26,23,070	27,78,950	53
12	Himachal Pradesh	10,97,545	9,05,810	26
13	Jammu and Kashmir	16,87,419	19,11,385	44
14	Jharkhand	54,16,583	42,77,689	177
15	Karnataka	63,24,216	45,62,606	744
16	Kerala	36,53,096	24,12,848	167
17	Ladakh	17,228	17,456	-
18	Lakshadweep	1,099	1,744	-
19	Madhya Pradesh	93,58,816	95,69,475	200
20	Maharashtra	98,69,773	79,83,582	748
21	Manipur	2,89,649	1,74,006	90
22	Meghalaya	2,29,627	1,22,738	3
23	Mizoram	40,327	31,923	-
24	Nagaland	1,34,179	1,04,130	8
25	Odisha	71,07,139	64,98,502	1,147
26	Puducherry	1,08,818	85,923	35
27	Punjab	33,34,174	25,28,544	82
28	Rajasthan	78,33,643	70,70,167	101
29	Sikkim	25,164	23,615	1
30	Tamil Nadu	59,42,808	33,69,800	1,249
31	Telangana	22,27,863	23,13,956	385
32	The Dadra & Nagar Haveli and Daman & Diu	39,699	35,704	1
33	Tripura	4,33,545	4,62,677	47
34	Uttar Pradesh	4,41,33,909	3,98,44,839	471
35	Uttarakhand	17,26,307	13,59,870	18
36	West Bengal	1,43,99,209	1,20,81,375	636

Annexure referred to in reply to Part (a) to (e) of the Lok Sabha Starred Question No. 316* for 11.08.2025 regarding "Registration of Gig and Platform Workers on e-Shram Portal"

The details of the list of top ten States reporting the highest number of registrations on e-Shram portal as on 03.08.2025:

S. No	State	Total Registrations
1	Uttar Pradesh	8,39,79,219
2	Bihar	3,00,27,816
3	West Bengal	2,64,81,220
4	Madhya Pradesh	1,89,28,491
5	Maharashtra	1,78,54,103
6	Rajasthan	1,49,03,911
7	Odisha	1,36,06,788
8	Gujarat	1,21,77,873
9	Karnataka	1,08,87,566
10	Jharkhand	96,94,449

Annexure referred to in reply to Part (a) to (e) of the Lok Sabha Starred Question No. 316* for 11.08.2025 regarding "Registration of Gig and Platform Workers on e-Shram Portal".

State-wise progress in achieving the targeted number of registrations on e-Shram portal as on 03.08.2025:-

S. No	State/ UT	Target	Total registration
1	Andaman & Nicobar Islands	1,16,770	34,443
2	Andhra Pradesh	1,50,92,950	86,16,605
3	Arunachal Pradesh	4,39,728	2,09,883
4	Assam	99,69,971	77,13,190
5	Bihar	3,49,43,979	3,00,27,828
6	Chandigarh	3,24,372	1,88,453
7	Chhattisgarh	82,42,144	86,02,990
8	Delhi	52,39,058	35,78,780
9	Goa	4,44,150	82,964
10	Gujarat	1,78,84,271	1,21,77,875
11	Haryana	78,97,313	54,02,090
12	Himachal Pradesh	20,86,547	20,03,380
13	Jammu & Kashmir	38,09,769	35,98,847
14	Jharkhand	1,08,06,305	96,94,444
15	Karnataka	1,89,17,552	1,08,87,570
16	Kerala	99,95,844	60,66,111
17	Ladakh	80,926	34,684
18	Lakshadweep	20,491	2,843
19	Madhya Pradesh	2,39,00,510	1,89,28,479
20	Maharashtra	3,44,80,382	1,78,54,109
21	Manipur	8,65,632	4,63,745
22	Meghalaya	9,42,678	3,52,368
23	Mizoram	3,46,988	72,250
24	Nagaland	6,29,914	2,38,317
25	Odisha	1,29,79,773	1,36,06,783
26	Puducherry	3,95,791	1,94,778
27	Punjab	84,39,584	58,62,795
28	Rajasthan	2,26,89,152	1,49,03,876
29	Sikkim	1,93,270	48,780
30	Tamil Nadu	2,17,95,554	93,13,854
31	Telangana	1,07,83,075	45,42,201
32	The Dadra & Nagar Haveli and Daman & Diu	1,72,402	75,405
33	Tripura	11,67,542	8,96,269
34	Uttar Pradesh	6,66,07,163	8,39,79,263
35	Uttarakhand	31,50,240	30,86,185
36	West Bengal	2,78,90,604	2,64,81,229

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